

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No. 329 OF 2021

IN THE MATTER:

DEVANSHU BOSE

... APPLICANT

VERSUS

AGRA DEVELOPMENT AUTHORITY & ORS

..RESPONDENT(S)

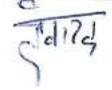
WRITTEN SUBMISSIONS BY APPLICANT

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13 December 2022

AGRA

Filed by: 

Devanshu Bose

(APPLICANT IN PERSON)

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**Present day status of STP at “Nalanda Town at Shamshabad
Road” as on 13 December 2022**

To,
The Hon'ble Chairperson
And His Companion Members
Principle Bench - National Green Tribunal

The humble written submissions
Of the abovenamed applicant

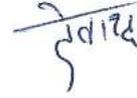
MOST RESPECTFULLY SHOWETH:

1. That the sewage generated by the aforesaid colony of Nalanda Town was discharged in the street using an electric motor till 30.11.2022. When the protest erupted by inhabitants, the sewage was removed from the street to the empty plots of the adjacent colony of Pushpanjali Orchid using a diesel generator set.
2. The STP commissioned at the aforesaid colony is not being operated by any entity, there is no provision for electricity for STP, there is mismatch of amount of water required for gardening and treated water which will get generated from the STP when it becomes operational.

2
30/12/22

3. It is unknown whether all the parameters required for commissioning and operating the STP have been followed or pending.
4. No plan was formulated for utilization of treated water coming out of the STP in accordance directions of Hon'ble Tribunal in the matter OA 593 of 2017 dated 21.5.2020 with OA 148 of 2016.
5. A few inhabitants have objected to discharge of treated water in the parks and obliged by the Agra Development Authority.
6. Officials of Agra Development Authority in connivance with one Dharmendra Jha, Rahul Singh and Pawan Diwakar have planned to overpowering the applicant by mobilizing miscreants in huge numbers and again discharge the sewage/ treated water specifically at the site adjacent to the residence of the applicant during or after the hearing on the date of 14.12.2022 in the instant proceedings.
7. Repeated efforts have been made to overpower the applicant by intimidating, harming the applicant with the objective of making the applicant withdraw from the instant proceedings.
8. Huge set of mob assembles at the doorstep of the applicant's residence under the pretext of discussion on sewage management frequently which may escalate to severe crime of mob lynching any day- while the officials responsible for the environmental violations and lapses in public health continue to evade accountability - where evading accountability has become the norm.
9. Tactics are being played by the Agra Development Authority in connivance with the influential people of the area to set an example discouraging inhabitants to question the institutional authority..

10. It is therefore, the sincere prayer of the applicant to direct the state government to ensure adequate measures with the objective of that no mob assembles at the door of the applicant or in the surrounding vicinity- arising from the dispute of sewage management.



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**List of colonies similar to
"Nalanda Town at Shamshabad Road-Agra" pending project wise
status report**

To,
The Hon'ble Chairperson
And His Companion Members
Principle Bench - National Green Tribunal

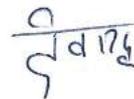
The humble written submissions
Of the abovenamed applicant

MOST RESPECTFULLY SHOWETH:

1. That Agra Development Authority has evaded disclosing factual position on status of compliance in other areas within its jurisdiction especially the areas outside municipal limits of district Agra where it approved significant pieces of lands in exchange for development charges and other fees and permitted these residential colonies to be occupied without basic regulation of sewage management infrastructure - very similar to the colony of "Nalanda Town at Shamshabad Road-Agra".
2. That in the interest of justice, the applicant hereby prays for examining project wise status of compliance in colonies that fall near to the aforesaid colony of "Nalanda Town at Shamshabad Road- specifically in village of Barauli Ahir and Rajrai.

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List of colonies similar to "Nalanda Town at Shamshabad Road- Agra"

<u>Sno</u>	<u>Village</u>	<u>Project Name</u>	<u>Area Size (In SOM)</u>	<u>Sanctioned Year</u>
1	Barauli Ahir	1. Jaipuria's Sunrise Green	5580.93	2019
		2. Sunrise Green Phase 2	30570	2006
		3. Sunrise Green Phase 3	30117	2006
		4. Govind Vihar-1	29914.33	2019
		5. Blue Square Homes Colony	7827	2018
		6. Kailash Residency-2	20700	2006
		7. Prempuri Colony	16384	2011
		8. Madhav City	2833.39	2014
		<u>9. St Marys convent school</u>	18992.17	2011
		10. Sham Vihar	3608	2004
		11. Meenakshi Puram Phase -1	7290	2004
		12. Madhav Vihar -2	15805.14	2006
		13. Gokul Vihar	6304.95	2004
		14. Kailash Residency	13700	2006
		15. Anupam Estate	12696.97	2009
		16. Vishwa Karma Garden	25379	2007
		17. Arihant Dream	6660	2011
		18. Icon Masons	36469.45	2006
		19. Pushpanjali Green	24176.61	2002

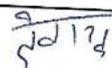
	20. Deeksha KRC Town PH2 Sec-D	23871.50	2010
	21. Sunrise Green Phase-1	15867	2008
	22. Anupam Gardens	26703	2006
	23. Sarojani Nagar	6894	2006
	24. Mahendra Enclave	18961	2004
	25. Anand Vihar	11153.57	2004
	26. Radhika Vihar	11663.59	2004
	27. Madhav Vihar	9387	2003
	28. Maruti Dham	14820.20	2004
	29. Raman Kunj	3111.00	2003
	30. Bibhav Vihar	28125.75	2005
	31. Sarojani Nagar Ext	2211	2006
	32. KPS Town (Green Park)	140920	2007
	33. Govind Vihar	30092	2007
	34. Jaipuria Sunrise Green	450475.6	2007
	35. Deeksha (KCR) Town	115930	2010
	36. Raj Enclave	4997	2003
	37. Minakshi Puram Ph-2	10970	2006
	38. Shyama Dham Ph1	9243.75	2003
	39. Vinayak Vihar	27550	2003
	40. Ritika Vihar	7216	2004
	41. Vishwakarma Amazon	26150	2007

5/1/14

		42. Brij Enclave	3616	2002
2	Rajrai	1.Nalanda Ashiyana- 1	5296	2009
		2. Nalanda Ashiyana-2	13440	2010
		2. Pushpanjali Archid	94190.80	2010
		3. Pushpanjali Archid Phase-II	101264	2007
		4. Maruti Pravasham	48729.11	2011
		5. Krishna Enclave	16360	2006
		6. Gayatri Madhu Sudan City	52467	2011
		7. Gayatri Signature	12175	2009
		8. Wadhwa Palm Residency	21400	
		9. Kutumb	31440	2007
		10. Vimal City	23050	2006
		11. Gayatri Sun City	24602.37	2011
		12. Gayatri Vihar	15560	2007
		13. Gayatri Enclave	11528.17	2008
		14. Gayatri Upwan	13092	2009
		15. Dhram Ashiyana	13821.79	2006
		16. Krishna Greens	9350	2008
		17. Kailash Vihar -4	26115	2007
		18. Sanskar City	-	-
		19. RBN Reyal Estate	12290	2007

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**Prayer for remedying structural problems
in monitoring sewage management using technology**

MOST RESPECTFULLY SHOWETH:

The problem of untreated sewage has continued despite 2018 deadline set by Hon'ble Supreme Court across India where several challenges are being observed which demands for use of technology to streamline the processes to monitoring sewage management efficiently at scale with transparency. The recurring challenges are to be subdivided into 2 major phases - identification, monitoring phase-

1. Use of Geographic Information System for identification of areas without access to STP- connected to one digital platform.
2. Monitoring of real time data of STPs across the country using IoT sensor based devices connected to one digital platform.

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